

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS**

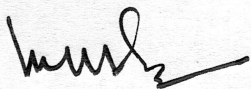
FOR 02-APRIL-2026 (THURSDAY)

**BEFORE SHRI GEORGE MATHAN, JUDICIAL MEMBER
AND SHRI LAXMI PRASAD SAHU, ACCOUNTANT MEMBER**

SPECIAL CONSTITUTION MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	96	KOL	2020	2012-13	[D] M/S BATA INDIA LTD.	C	
2	ITA	101	KOL	2020	2014-15	[D] M/S BATA INDIA LTD	C	
3	ITA	378	KOL	2018	2013-14	[A] M/S. BATA INDIA LTD.	C	
4	ITA	423	KOL	2018	2013-14	[D] M/S. BATA INDIA LTD.	C	
5	ITA	2086	KOL	2018	2011-12	[A] M/S. BATA INDIA LTD.	C	
6	ITA	2203	KOL	2018	2011-12	[D] M/S. BATA INDIA LTD.	C	
7	ITA	2632	KOL	2019	2012-13	[A] M/S. BATA INDIA LTD.	C	
8	ITA	2633	KOL	2019	2014-15	[A] M/S. BATA INDIA LTD.	C	

**BEFORE SHRI RAJESH KUMAR, ACCOUNTANT MEMBER
AND SHRI PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

CLARIFICATION MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	1201	KOL	2025	2019-2020	[A] M/S. PEARL TRACOM PVT. LTD.	D	

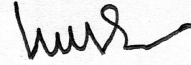

**Assistant Registrar
01-Apr-2026**

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

**CAUSE LIST OF
PART HEARD MATTERS
FOR 02-APRIL-2026 (THURSDAY)**

**BEFORE SHRI RAJESH KUMAR, ACCOUNTANT MEMBER
AND SHRI PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

CLARIFICATION MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	1201	KOL	2025	2019-2020	[A] M/S. PEARL TRACOM PVT. LTD.	D	



**Assistant Registrar
01-Apr-2026**